

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 56**  
ANSWERED ON 07/02/2024

DISBURSEMENT OF RURAL DEVELOPMENT FUND

56 SHRI SANJEEV ARORA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of disbursement of rural development fund in the last financial year, Statewise/UT-wise; and
- (b) how much is pending for the State of Punjab and by when Government plans to release the same?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)

(a) & (b): A Statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA  
STARRED QUESTION NO. 56 FOR REPLY ON 07.02.2024**

(a) & (b): Department of Food and Public Distribution, Ministry of Consumer Affairs, Food & Public Distribution has informed that no amount has been released under rural development fund in the last financial year to any State. So far as release of pending Rural Development Fund in respect State of Punjab is concerned, the State Government has filed a Writ Petition as Original Suit No.000005-2023 on 11.07.2023 in the Hon'ble Supreme Court of India for release of pending payment of fund in this regard. The Suit has been admitted and pending for final disposal on 05.03.2024. Section 47 (2) (xix) of Rules of Procedure and Conduct of Business in the Rajya Sabha states that "it shall not ask for information on a matter which is under adjudication by court of law having jurisdiction in any part of India". Since the matter is currently, sub-judice, it is not appropriate to give any further information in this regard.

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